

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.253 of 2014 & IA No.410 of 2014**

**Dated: 5<sup>th</sup> February, 2016**

**In the matter of:-**

**Reliance Gas Transportation Infrastructure Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

**COURT MASTER**